

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

STARRED QUESTION NO:546
ANSWERED ON:15.05.2012
SPORTS IN SCHOOLS AND COLLEGES
Tanwar Shri Ashok

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has formulated any scheme for promotion of sports and games in schools and colleges;
- (b) if so, the details of the activities undertaken thereunder alongwith the number of sporting events organised in schools and colleges during each of the last three years and the current year, State-wise;
- (c) the total funds allocated/expenditure incurred for the purposes during the said period, State-wise;
- (d) whether the Government has taken any initiative for making sports facilities mandatory for the new private and public schools; and
- (e) if so, the details thereof and if not, the steps taken/proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 546 FOR ANSWER ON 15.5.2012 REGARDING 'SPORTS IN SCHOOLS AND COLLEGES' BY SHRI ASHOK TANWAR

(a) & (b) Primary responsibility for promotion and development of sports including in schools and colleges is that of States, as 'Sports' is State subject. However, the Ministry of Youth Affairs and Sports and the Sports Authority of India supplement the efforts of the States.

School Games Federation of India (SGFI) and Association of Indian Universities (AIU) have been recognized by the Government of India as National Sports Promotion Organizations (NSPOs) and are eligible for the same level of assistance as are available for National Sports Federations (NSFs). The Scheme of Assistance to NSFs provides for assistance for conduct of National Championships and International tournaments in India, participation in International competitions abroad, organizing coaching camps, procurement of sports equipments, engagement of foreign coaches. SGFI and AIU are involved in promotion and development of sports and games in schools and colleges/universities respectively.

Conduct of National Championships in the Senior Category (both for men and women), in Junior and Sub-Junior Categories (both for boys and girls) is part of annual calendar of training and competitions of the NSFs. Participants in Junior and Sub-Junior Championships are basically from schools. Entitlements of financial assistance from the Government under the Scheme of Assistance to NSFs are as under:

S. No Event details Financial assistance admissible
(Rupees in lakhs)

1. Senior National Championship for Rs.2.00 lakhs
men/Women (combined)

2. Junior National Championship for Boys & Rs.4.00 lakhs
Girls (combined)

3. Sub-Junior National Championship for Rs.6.00 lakhs
Boys & Girls (combined)

4. Regional championships upto a maximum @ Rs. 1.00 lakh for each for
of 6 championships for Men & Women per year. Zonal championship upto a maximum
Rs.6.00lakhs for six Zonal
Championships

Note: In case the Federations organizes the championships separately for Men & Women, only 50% of the admissible grant is consider for sanction for each category.

It would be seen from the Table above that the quantum of financial assistance is three times in case of Sub Junior National Championship and two times in case of the Junior National Championships compared to that of the Senior National Championships. This is to amplify the concerted efforts of the Government in promoting games and competitions at the school and college levels.

Further, the main feeder of the sportspersons for various sports disciplines is from schools and colleges. So, sportspersons, including those from schools and colleges representing the country in various international sports events through the concerned NSFs avail the requisite financial assistance and facilities of coaching etc. under the provisions of the Scheme of Assistance to NSFs.

National University Games and National School Games have been the main platforms for Talent Search and Talent Promotion on scientific lines and in a professional way for the purpose of throwing up sporting potential to feed the national stream and creating a large pool of talent with attainable and sustainable performance.

For identifying the talent and nurturing and training of the identified talent in the age group of 8 to 25 years, which is mainly from schools and colleges, the Sports Authority of India is running the following schemes:

(i) National Sports Talent Competition (NSTC): The main objective of the scheme is to identify gifted and talented sportspersons among school children in the age group of 8-14 years.

(ii) Army Boys Sports Companies (ABSC): is implemented in collaboration with the Army. Children in the age group of 8-14 years are imparted with scientific training to achieve excellence at national and international levels. The scheme also provides job opportunities in the Indian Army.

(iii) Special Area Games (SAG): This Scheme follows an area-specific approach to scout and nurture talent for modern competitive games and sports from tribal, rural, coastal and hilly areas of the country. The main objective of the scheme is to train talented and meritorious sportspersons in the age group of 14-21 years.

(iv) SAI Training Centres (STC): Under this scheme, talented youth in the age group of 14-21 years are given the option to join the scheme on residential or non-residential basis.

(v) Centres of Excellence (COX): The main objective of this scheme is to identify and train outstanding sportspersons in the age group of 17 to 25 years and above who are medal prospects for the country in international competitions.

Trainees under the above-mentioned schemes are provided with stipend, sports kit, accidental insurance as well as competition exposure. Norms of financial assistance under these five schemes are given in Annex-I.

Under NSTC Scheme, adopted schools, Jawahar Navodaya Vidyalayas, Indigenous Games and Martial Arts Centres are covered. Besides, extension centres of STC/ SAG are also functioning for wider coverage of sportspersons from schools and colleges.

As on date, there are 22 NSTC adopted schools, 15 Jawahar Navodaya Vidyalayas (JNVs), 24 Indigenous Games and Martial Arts (IGMA) Centres, 40 Akharas, 4 centres on pattern of Akharas, 15 ASBC centres, 61 STC centres, 21 SAG centres and 94 Extension centres of STC/ SAG and 12 Centres of Excellence.

Number of medallists, who have been trainees under various Schemes of SAI, was 39 in Commonwealth Games 2010 and 23 in Asian Games 2010, which is a substantial proportion of the total medals won by India at these Games.

Further, for broad-basing of sports at the grassroots level, the Ministry of Youth Affairs & Sports has introduced a centrally sponsored scheme titled 'Panchayat Yuva Krida aur Khel Abhiyan' (PYKKA), which aims at creation/development of basic playfields in all village panchayats and block panchayats of the country in a phased manner over a period of 10 years and providing access to organized sports competitions at block, district, state and national levels. So far, 53,297 villages and block panchayats have already been covered under the PYKKA scheme during the last four years (2008-09 to 2011-12). About 90% the basic playfields being created/developed under the Scheme of PYKKA are located in schools. Most of the participants in sports competitions conducted under the Scheme of PYKKA are school children.

Details of participants in PYKKA competitions are as under:

S. No. Year Number of participants

	Male	Female	Total
1. 2008-09	4,72,329	2,49,190	7,21,519
2. 2009-10	13,75,102	8,73,842	22,48,944
3. 2010-11	24,17,500	18,93,333	43,11,333
4. 2011-12	16,42,410	9,56,171	25,98,581

(c) Details of grants released to NSFs including SGFI and AIU during the last three years are given in Annex-II. Details of village panchayats and block panchayats covered for creation/development of playfields and funds released, State-wise, are given in Annex-III. Details of funds released, State-wise for conduct of sports competitions State-wise participants for the last four years in the sports competitions under the Scheme of PYKKA are given in Annex-IV and V respectively.

(d) & (e): The Right of Children to Free and Compulsory Education (RTE) Act, 2009, has been enacted, making elementary education a Fundamental Right, which, inter alia, provides for

(i) a play ground for each school;

(ii) A part time instructor for physical education in upper primary school

(iii) Supply of play material, games and sports equipment, as required, to schools.

In terms of the provisions of the RTE Act, no school shall be established or recognized unless it fulfills the norms specified in the Schedule attached to the Act.

Further, Central Board of Secondary Education (CBSE) has made it mandatory to all schools affiliated to it to provide one compulsory period for sports upto 10th class and two periods in a week for classes 11 and 12.